

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 342**  
TO BE ANSWERED ON THE 19<sup>th</sup> JULY, 2022

**IMPROVING RURAL AGRICULTURAL MARKETS**

342. SHRIMATI KESHARI DEVI PATEL:  
SHRI KANAKMAL KATARA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the steps being taken by the Government to improve rural agricultural markets in the country, State-wise including Uttar Pradesh and Rajasthan especially Banswara-Dungarpur districts of Rajasthan; and
- (b) the various guidelines issued for ensuring remunerative price to the farmers for their produce?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The development and upgradation of physical infrastructure of rural haats under control of Panchayats through States/ Union Territories is undertaken through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as ongoing process for development of GrAMs.

As per the information received from Ministry of Rural Development, the State/Union Territory (UT)-wise (including Uttar Pradesh and Rajasthan) details of village haats works under MGNREGS as on 13<sup>th</sup> July, 2022 is at Annexure-I. Further, in the State of Rajasthan, as on 13<sup>th</sup> July, 2022, three village haats have developed in Banswara District while work is in progress in three village haats. Furthermore, three village haats have been developed in Dungarpur district while work is in progress in one village haat.

(b) Improving infrastructure and facilities in rural agricultural markets and also services thereof with efficient operation and management is critical for ensuring remunerative price to the farmers for their produce. Therefore, the Department of Agriculture and Farmers Welfare(DA&FW) has circulated the Operational Guidelines

to the states / UTs to avail the assistance for developing marketing and farm level processing infrastructure in the rural agricultural markets. In addition, DA&FW has also circulated Standard Operating Procedure (SOP) for operation and management of rural agricultural markets. Further, the Government of India has launched National Agriculture Market (e-NAM) which is a virtual platform integrating physical wholesale mandis/ markets of different States/ Union Territories (UTs) to facilitate online trading of agricultural commodities through transparent price discovery method to enable farmers to realize better remunerative prices for their produce. The DA&FW has circulated the Operational Guidelines to the states / UTs to avail the assistance under e-NAM scheme.

**Annexure-I**

State/UT-wise (including Uttar Pradesh and Rajasthan) details of village haats works under Mahatma Gandhi NREGS as on 13<sup>th</sup> July, 2022

<b>S No.</b>	<b>State/UT</b>	<b>Ongoing</b>	<b>Completed</b>
		<b>Number Of Works</b>	<b>Number Of Works</b>
1	ANDHRA PRADESH	79	47
2	ARUNACHAL PRADESH	8	7
3	ASSAM	42	23
4	BIHAR	70	27
5	CHHATTISGARH	178	156
6	GUJARAT	27	3
7	HARYANA	0	1
8	HIMACHAL PRADESH	66	66
9	JAMMU AND KASHMIR	24	32
10	JHARKHAND	1	0
11	KARNATAKA	50	25
12	KERALA	32	18
14	MADHYA PRADESH	151	201
16	MANIPUR	70	86
17	MEGHALAYA	18	13
18	MIZORAM	53	285
19	NAGALAND	14	4
20	ODISHA	232	90
21	PUNJAB	0	9
22	RAJASTHAN	48	58
23	SIKKIM	1	3
24	TAMIL NADU	64	64
25	TELANGANA	66	15
26	TRIPURA	1	10
27	UTTAR PRADESH	244	120
28	UTTARAKHAND	25	27
29	WEST BENGAL	210	145
30	PUDUCHERRY	0	1
	Total	1774	1536

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